## SUPREME COURT OF INDIA

The Collegium of the Supreme Court recommended the name of Shri Kurubarahalli Venkataramareddy Aravind, Advocate, for appointment as a Judge of the High Court of Karnataka in the following terms:

The recommendation for the elevation of Shri Kurubarahalli Venkataramareddy Aravind was made by the Collegium of the High Court of Karnataka on 16 August 2022.

The Chief Minister and the Governor of Karnataka concurred in the recommendation for elevation of Shri K V Aravind.

On 17 January 2023, the Supreme Court Collegium deferred its decision.

In terms of the Memorandum of Procedure, the Judges of the Supreme Court conversant with the affairs of the Karnataka High Court were consulted to ascertain the fitness and suitability of Shri K V Aravind for elevation to the High Court.

For the purpose of assessing the merit and suitability of the above-named candidate for elevation to the High Court, we have scrutinized and evaluated the material placed on record. We have considered the observations of the Department of Justice in the file.

The inputs in the file indicate that nothing adverse to the integrity or character of Shri K V Aravind has been noticed.

We have considered the opinion of the consultee-Judges.

The candidate has a standing of nearly twenty-three years at the Bar. He has appeared before the High Court as Standing Counsel for various departments of the State government. He has appeared in cases resulting in 567 reported judgments. This, coupled with his average professional income is an indicator of his experience. There is a considerable amount of tax litigation before the Karnataka High Court. There is a need for specialized judges having domain experience in this branch of law. Tax law is integrally connected with various other branches of law including commercial, corporate and personal law.

Keeping in view the above aspects and on considering the proposal for his elevation, the Collegium is of the considered opinion that Shri Kurubarahalli Venkataramareddy Aravind is fit and suitable for appointment as a Judge of the High Court of Karnataka.

In view of the above, the Collegium resolves to recommend that Shri Kurubarahalli Venkataramareddy Aravind be appointed as a Judge of the High Court of Karnataka.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(Sanjiv Khanna), J

18 July 2023